

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 249/TT/2019

Subject : Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for 63 MVAR line reactor on 400 kV Kolaghat-Rengali Line at Rengali Sub-station in Eastern Region.

Date of Hearing : 11.2.2020

Coram : Shri P. K. Pujari, Chairperson
Shri I.S. Jha, Member

Petitioner : Power Grid Corporation Ltd. (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited & 16 others.

Parties present : Shri S.S. Raju, PGCIL
Shri Amit Jain, PGCIL
Shri Amit Yadav, PGCIL

Record of Proceedings

The representative of the petitioner submitted that they have filed the present petition for truing up of transmission tariff for 2014-19 tariff period and determination of tariff for 2019-24 tariff period for Asset-I: 63 MVAR line reactor on 400 kV Kolaghat-Rengali line at Rengali Sub-station in Eastern Region. He submitted that the matter has earlier been heard on 12.9.2019 and 18.11.2019. He further submitted that they have filed the information vide affidavit dated 3.10.2019 as sought by the Commission vide RoP dated 12.9.2019. He submitted that all the information required for determination of tariff is available on record and prayed that tariff may accordingly be fixed.

2. After hearing the petitioner, the Commission reserved order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Legal)

